

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 1740/2024 In C.P. (IB)/526(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - Prabhakar Kumar Resolution
Professional
IN THE MATTER OF
Pentech Metals Limited
V/s
Javed Abdul Majid Parekh**

**Section: Application under any other provisions- IBC U/s 95(1) of
(IBC)**

ORDER

IA.No.1740/2024: - Adv. Iswar Mohapatra appeared for the RP through VC. The Report is filed by the RP and the RP is directed to serve the report on the Respondent/Personal Guarantor by post as well as e-mail. Counsel for the Respondent/Personal guarantor is directed to file a reply/objection, if any, against the report within a period of two weeks from the date of receipt of report by serving an advance copy of the reply to the other side. List this matter on **14.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)